## GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:5017
ANSWERED ON:26.04.2010
WELFARE SCHEMES FOR WOMEN WORKERS
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## Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the welfare schemes for women workers under implementation in the country;
- (b) whether the Government has issued any guidelines to the State Governments for improving the working conditions, regulating the timing of work, safety of the women maternity benefits and payment of equal wages in different sectors;
- (c) if so, the details thereof; and
- (d) the number of schools opened and those proposed to be opened for the education of the children of women workers in the country including Maharashtra during each of the last three years and the current year, State-wise?

## **Answer**

## MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a): The Ministry is administering a grant-in-aid scheme under which financial assistance is provided to Non-Governmental Organizations (NGOs)/Voluntary Organizations for taking up action programmes/projects for the benefit of women labour.
- (b) & (c): No separate guidelines have been issued to the State Governments. However, adequate provisions already exist under various labour laws and rules made there under for improving the working conditions, regulating timings of work, safety of women, maternity benefits and payment of equal wages in various sectors.
- (d): No separate schools have been opened/proposed to be opened for the children of women workers in the country.